

are fitted with public-address system. Sometimes, particularly on Sundays and holidays, the Undertaking finds it difficult to provide guides' at short notice for each additional bus. However, all the tourist buses move in a convoy and even if guides are not available on every one of them, those, who are available, conduct all the tourists at various monuments collectively.

STRIKE BY TRANSPORT WORKERS IN HARYANA

3269. SHRI SHRI CHAND GOEL : Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether it is a fact that transport workers of Haryana State observed a complete strike on the 8th and 9th February, 1968 creating a complete deadlock of road transport in Haryana;

(b) if so, the estimated loss resulting therefrom; and

(c) the main demands of the transport workers and the action taken to meet the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) :

(a) to (c). The required information is being collected from the Government of Haryana and will be laid on the Table of the Sabha, when received.

ENQUIRY AGAINST R. K. PURAM POLICE STATION

3270. SHRI GANESH GHOSH :
SHRI BHAGABAN DAS :
SHRI SATYA NARAIN SINGH :
SHRI P. RAMAMURTI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Deputy Inspector General of Police ordered an enquiry against the Ramakrishna Puram Police Station, New Delhi for registering a kidnapping case on the 13th December, 1967;

(b) if so, whether the enquiry has been completed;

(c) the details thereof; and

(d) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (d). An enquiry was held on a complaint dated 13-12-67 by a resident of R. K. Puram alleging that the local Police had not regis-

tered a case on a report lodged by him about the kidnapping of his daughter. The enquiry revealed that no such report was lodged.

However, the same person lodged a complaint at Police Station R. K. Puram, subsequently that his daughter had left his house on 23-1-68 and he had not been able to trace her. A case u/s 363 IPC was registered by the Police. The girl was traced and was found to have gone away with another person to Gurgaon. The concerned individual has been arrested and the case is under investigation.

COASTAL NATIONAL HIGHWAY

3271. SHRI D. R. PARMAR :
SHRI RAMCHANDRA J. AMIN :
SHRI R. K. AMIN :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether Government are aware of the report which appeared in the newspapers in Gujarat that the Government of Gujarat have put proposal for the construction of coastal National Highway around the coast of Gujarat; and

(b) if so, Government's reactions thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) :

(a) and (b). The press report has not come to the notice of Government so far. But the State Government have been pressing for Central financial assistance for a coastal highway. Though this is primarily their concern, yet the data supplied by them in this connection is being examined. A decision however, can be taken only after the Fourth Plan has been finalised.

दिल्ली में हत्या के मामले

3272. श्री य० द० शर्मा :
श्री रा० स्व० बिद्यार्थी :
श्री नारायण स्वरूप शर्मा :
श्री कंबर लाल गुप्त :
श्री जगन्नाथ राव जोशी :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले एक वर्ष में दिल्ली में कितनी हत्याएं हुई हैं, जिनका पता नहीं लगाया गया